

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

STARRED QUESTION NO:215
ANSWERED ON:23.08.2013
SUPPLY OF CNG
M.Thambidurai Dr.

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether Compressed Natural Gas (CNG) is not being supplied to some States of the country;
- (b) if so, the details thereof, State/UT-wise and the reasons therefor; and
- (c) the corrective measures taken by the Government in this regard?

Answer

MINISTER IN THE MINISTRY OF PETROLEUM & NATURAL GAS (DR. M. VEERAPPA MOILY)

(a) to (c) : A Statement is laid on the Table of the House.

STATEMENT REFERRED IN REPLY TO PARTS (a) TO (c) OF LOK SABHA STARRED QUESTION NO. 215 ASKED BY DR. M. THAMBIDURAI, MP TO BE ANSWERED ON 23.08.2013 REGARDING SUPPLY OF CNG

(a) to (c): As per information furnished by Petroleum & Natural Gas Regulatory Board (PNGRB), Compressed Natural Gas (CNG) is being supplied at present in the States of Haryana, Andhra Pradesh, Gujarat, Madhya Pradesh, Maharashtra, Delhi, Rajasthan, Tripura and Uttar Pradesh. CNG is not being supplied in other States/ Union Territories. CNG forms part of the City Gas Distribution (CGD) network. PNGRB has envisaged a roll out plan of CGD network development in several Geographical Areas (GAs) in various States, on the basis of Expressions of Interest (EOI) submitted to the Board and on Suo Moto Basis. Depending on the natural gas pipeline connectivity/gas availability, PNGRB includes these GAs in a phased manner in the bidding rounds for grant of authorization to develop CGD networks.